

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-~~64~~/2004/13420/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Roushan Ara Rahman,
Principal Judge, Family Court-II,
Kamrup (M).

Dated Guwahati, the th 20 December, 2022.

Sub:- **Winter vacation with station leave permission.**

Ref:- Letter No. FCK. 5/12/PJ/370/2022 dated 15.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail winter vacation from 26.12.2022 to 31.12.2022 with station leave permission from the morning of 24.12.2022 till the evening of 31.12.2022**, has been granted.

The Counsellor, Family Court-II, Kamrup (M), Guwahati and in his absence Counsellor, Family Court-I, Kamrup (M), Guwahati shall remain in-charge of your court and office in your absence.

Yours faithfully,

sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/13421-13422/A, dated , 20-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)
[Signature]